

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 484
TO BE ANSWERED ON THE 07/02/2025

REPORT OF COMMITTEE ON MSP

484. SHRI JAVED ALI KHAN
SHRI RAMJI LAL SUMAN

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Committee, constituted for providing legal guarantee to Minimum Support Price (MSP) for agricultural produces, has submitted its reports;
- (b) if so, the details thereof along with the salient features;
- (c) if not, the reasons for delay;
- (d) whether Government would bring legislation in Parliament during the current budget session to ensure legal guarantee of MSP to farmers;
- (e) if so, the details thereof; and
- (f) if not, the reasons for not fulfilling the promise made by Government to farmers/ SanyuktKisanMorcha in 2021.

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (f): The Government has constituted a Committee in July, 2022 vide notification dated 18.07.2022, with the following mandate:

A) M. S. P.

1. Suggestions to make available MSP to farmers of the country by making the system more effective and transparent.
2. Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific.
3. To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities.

B) Natural Farming

1. Suggestions for programmes and schemes for value chain development, protocol validation & research for future needs and support for area expansion under the Indian Natural Farming System by publicity and through involvement and contribution of farmer organizations.

2. To suggest strategies for making Krishi Vigyan Kendra (KVKs) and other Research & Development institutions as knowledge centres, and introduction of natural farming system curriculum and skill development courses in the Universities & other educational Institutions.
3. To suggest farmer friendly alternative certification system and marketing system for natural farming processes and products.
4. To suggest methods and means for international coordination to strengthen the value chain development of natural farming.
5. Chain of laboratories for organic certification of products produced through natural farming.

C. Crop Diversification

1. Mapping of existing cropping patterns of agro-ecological zones of producer and consumer states.
2. Strategy for diversification policy to change the cropping pattern according to the changing needs of the country.
3. Arrangement for agricultural diversification & system to ensure remunerative prices for the sale of new crops.
4. Review and suggestion on micro irrigation scheme.

The Committee consists of representatives of farmers, Central Government, adequate representations of State Governments, eminent Agriculture Economists & Scientists, etc. The Committee is to make suggestions so as to make Minimum Support Price (MSP) more effective and transparent; to promote natural farming; to change crop pattern keeping in mind the changing needs of the country. Since its inception, the committee has been holding regular meetings to deliberate on these key issues and develop actionable recommendations.
